

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT—213/91]

Annual Report of and Review on the working of the Indian Statistical Institute, Calcutta, for 1989-90, etc.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Calcutta for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Statistical Institute, Calcutta, for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT—214/91]

Notifications under Essential Commodities Act, 1955, etc.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Sugar (Price Determination for 1990-91 Production) Amendment Order, 1991 published in Notification No. G.S.R.

151(E) in Gazette of India dated the 19th March, 1991.

- (ii) The Sugar (Price Determination for 1990-91 Production) Second Amendment Order, 1991 published in Notification No. G.S.R. 185(E) in Gazette of India dated the 27th March, 1991.

[Placed in Library. See No. LT—215/91]

- (2) A copy of the Corrigendum (Hindi and English versions) to the Notification No. G.S.R. 855(E) dated the 23rd October, 1990 regarding the Sugar (Price Determination for the year 1990-91 Production) Order, 1990.

[Placed in Library. See No. LT—216/91]

- (3) A copy of the Food Corporation of India (Staff) (First Amendment) Regulations, 1991 (Hindi and English versions) published in Notification No. 56 No. EP 16(3)/88 in Gazette of India dated the 12th March, 1991 under sub-section (5) of section 45 of the Food Corporation Act, 1964.

[Placed in Library. See No. LT—217/91]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1989-90 along with Audited Accounts under sub-section (2) of section 35 of the Food Corporation Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Food Corporation of India for the year 1989-90.